

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(PHYSICAL HEARING)

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.01.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/187/2022 in Company Petition IB/54/2022
NAME OF THE COMPANY	Kanumuru Raghu Ram Krishama Raju
NAME OF THE PETITIONER(S)	Jammu & Kashmir Bank Ltd
NAME OF THE RESPONDENT(S)	Kanumuru Raghu Ram Krishama Raju
UNDER SECTION	95 of IBC

ORDER

IA(IBC)/187/2022

Report of RP, which is captioned as supplementary report, is filed. For counter on the said report. Post on 13.03.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)